

# HIGH COURT OF CHHATTISGARH: BILASPUR

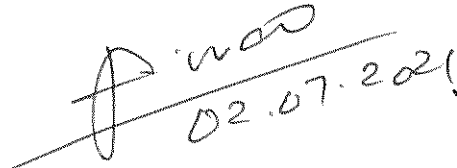
## ENDORSEMENT

Endt. No. 504 /Confdl./2021 Bilaspur, dated the 02/07/2021  
I-8-6/2001 (Pt. IV)  
II-2-101/2001 (Pt. II)

Copy of Order Nos. 6555/1828/XXI-B/C.G./2021, 6557/1828/XXI-B/C.G./2021 and 6559/1828/XXI-B/C.G./2021 dated 02.07.2021 of the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...2/-

  
02.07.2021

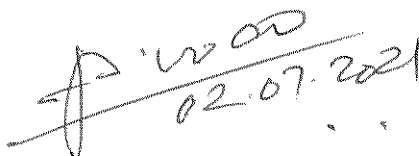
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 19)

1. Shri Gitesh Kumar Kaushik, II Civil Judge Class-I, Korba,
2. Shri Diamond Kumar Gilhare, IV Civil Judge Class-I, Durg,
3. Dr. Sumit Kumar Soni, VII Civil Judge Class-I, Raipur,
4. Ku. Reshma Bairagi, II Civil Judge Class-I, Baikunthpur,
5. Ku. Mayura Gupta, V Civil Judge Class-II, Durg,
6. Ku. Suman Dhruv, Civil Judge Class-II, Chhuikhadan,
7. Shri Devashish Thakur, Civil Judge Class-II, Bacheli,
8. Smt. Savita Singh Thakur, II Civil Judge Class-II, Balod,
9. Shri Dwijendra Nath Thakur, II Civil Judge Class-II, Bilaspur,
10. Shri Praveen Mishra, Secretary, District Legal Services Authority, Rajnandgaon,
11. Ku. Jasvinder Kaur Ajmani, II Civil Judge Class-II, Kharsiya,
12. Ku. Sheetal Nikunj, Secretary, District Legal Services Authority, Balod,
13. Shri Ishan Vyas, IX Civil Judge Class-II, Raipur,
14. Ku. Prerna Ahire, X Civil Judge Class-II, Durg,

*for information and compliance. He/She is directed to hand over charge of his/her present post after the National Lok Adalat scheduled to be held on 10.07.2021 and join at his/her new place of posting on or before 24.07.2021.*

- 20) District & Sessions Judge, Balod/ Dakshin Bastar at Dantewara/ Durg / Korba/ Koriya (Baikunthpur)/ Raigarh/ Raipur/Rajnandgaon for information. He is requested to impress upon the transferred Officer(s) that if the transferred officer(s) is/are in occupation of Government accommodation, he/she should vacate the same within 15 days from 10.07.2021 under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.

Contd...3/-

  
02.07.2021

- 21) District & Sessions Judge, Balrampur at Ramanujanj/ Baloda-Bazar/ Bemetera/ Bastar (Jagdalpur)/Dhamtari Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Mahasamund/ Mungeli/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
- 22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 23) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning & Digitalization/Elimination, Record Room (Disposal) and D.D.O./ Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

*D. w. a. n. d.*  
02.07.2021.  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL

**Government of Chhattisgarh**  
**Law & Legislative Affairs Department, Mantralaya**  
**Mahanadi Bhawan, Nava Raipur, Atal Nagar, 492002**

Phone No. 0771-2510346

Email No, lawdept.cg@gov.in

**ORDER**

**Raipur, dated 02 /07/2021**

No. 6555 /1828/XXI-B/C.G./2021. In compliance of the Hon'ble High Court of Chhattisgarh Memo No. 490/I-8-6/2001 (Pt.IV)/II-2-101/2001(Pt.II)/Confdl./2021 Bilaspur, dated 01.07.2021 and on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdraws the services of Shri Dwijendra Nath Thakur, II Civil Judge, Class-II, Bilapur, from Chhattisgarh High Court, Bilaspur, and handover the services to Law and Legislative Affairs Department, for his appointment on deputation and appoints him as Under Secretary, Chhattisgarh, State Legal Services Authority, Bilaspur from the date he assumes charge of his office .

कमांक 6555 /1678/21-ब/छ.ग./21- राज्य शासन, एतद्वारा, माननीय छत्तीसगढ़ उच्च न्यायालय के ज्ञापन कमांक 490/I-8-6/2001 (Pt.IV)/II-2-101/2001(Pt.II)/Confdl./2021 Bilaspur, dated 01.07.2021 के अनुपालन में तथा माननीय उच्च न्यायालय छत्तीसगढ़ की अनुशंसा पर, श्री द्विजेन्द्र नाथ ठाकुर, द्वितीय व्यवहार न्यायाधीश वर्ग-2 की सेवाएं, छत्तीसगढ़ उच्च न्यायालय बिलासपुर से प्रत्याहृत करता है, और प्रतिनियुक्ति पर नियुक्ति हेतु विधि और विधायी कार्य विभाग को सौंपता हैं तथा उनको छत्तीसगढ़ राज्य विधिक सेवा प्राधिकरण, बिलासपुर में अवर सचिव के पद पर, उनके द्वारा कार्यभार ग्रहण करने के दिनांक से नियुक्त करता है।

छ.ग. के राज्यपाल के नाम से तथा आदेशानुसार,



(राम कुमार तिवारी)

प्रमुख सचिव,

छ.ग.शासन, विधि एवं विधायी कार्य विभाग

कमश: पेज 2 पर

//2//

Endt. No. <sup>6556</sup> /1828/XXI-B/C.G./2021

Raipur, dated. 02/07/2021.

Copy forwarded to:-

- ✓1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 490/I-8-6/2001 (Pt.IV)/II-2-101/2001(Pt.II)/Confdl./2021 Bilaspur, dated 01.07.2021
2. Accountant General, Chhattisgarh, Raipur,
3. District and Sessions Judge, Bilaspur
4. Member Secretary, C.G. State Legal Services Authority, Bilaspur.
5. Shri Dwijendra Nath Thakur, II Civil Judge, Class-II, Bilapur,
6. Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister,
7. Private Secretary to Principal Secretary, Law for perusal of Principal Secretary, Law,
8. Establishment Section/Account Section, Law and Legislative Affairs Department, Mantralaya, Raipur,
9. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, C.G. for publication in the forthcoming, for information and necessary action.

  
02.7.21

(Maneesh Kumar Thakur)  
Additional Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department

**Government of Chhattisgarh**  
**Law & Legislative Affairs Department, Mantralaya**  
**Mahanadi Bhawan, Nava Raipur, Atal Nagar, 492002**

Phone No. 0771-2510346

Email No, lawdept.cg@gov.in

**ORDER**

Raipur, dated 02 /07/2021

No. ~~6557~~ /1828/XXI-B/C.G./2021. In compliance of the Hon'ble High Court of Chhattisgarh Memo No. 490/I-8-6/2001 (Pt.IV)/II-2-101/2001(Pt.II)/Confdl./2021 Bilaspur, dated 01.07.2021 and on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdraws the services of the following members of Lower Judicial Services specified in column (2) of the schedule below from the High Court of Chhattisgarh, and places them under Law and Legislative Affairs Department, Government of Chhattisgarh and appoints them as Secretary, District Legal Services Authority as mentioned in column (3) of Schedule, from the date they assume charge of their office, namely :-

Sl. No.	Name of Judicial Officer with present place of posting	Posting as
(1)	(2)	(3)
1.	Shri Gitesh Kumar Kaushik II Civil Judge Class-I, Korba	Secretary, District Legal Services Authority, Janjgir-Champa
2.	Shri Diamond Kumar Gilhare, IV Civil Judge Class-I, Durg	Secretary, District Legal Services Authority, Kanker
3.	Dr. Sumit Kumar Soni, VII Civil Judge Class-I, Raipur	Secretary, District Legal Services Authority, Bilaspur
4.	Ku. Reshma Bairagi, II Civil Judge Class-I Baikunthpur	Secretary, District Legal Services Authority, Balrampur at Ramanujganj
5	Ku. Mayura Gupta, V Civil Judge Class-II Durg	Secretary, District Legal Services Authority, Baloda-Bazar
6	Ku. Suman Dhruv, Civil Judge Class-II Chhuikhadan	Secretary, District Legal Services Authority, Balod
7	Shri Devashish Thakur, Civil Judge Class-II Bachel	Secretary, District Legal Services Authority, Rajnandgoan

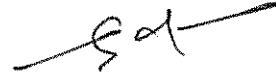
8	Smt. Savita Singh Thakur, II Civil Judge Class-II Balod	Secretary, District Legal Services Authority, Durg
9	Shri. Praveen Mishra, Secretary, District Legal Services Authority, Rajnandgoan	Secretary, District Legal Services Authority, Raipur
10	Ku. Jasvinder Kaur Ajmani, II Civil Judge Class-II Kharsiya	Secretary, District Legal Services Authority, Bemetra
11	Ku. Sheetal Nikunj, Secretary, District Legal Services Authority, Balod	Secretary, District Legal Services Authority, Korba
12	Ku. Prerna Ahire, X Civil Judge Class-II Durg	Secretary, District Legal Services Authority, Surajpur

क्रमांक 6557 /1678/21-ब/छ.ग./21 राज्य शासन, एतद्वारा, माननीय छत्तीसगढ़ उच्च न्यायालय के ज्ञापन क्रमांक 490/I-8-6/2001 (Pt.IV)/II-2-101/2001(Pt.II)/Confdl./2021 Bilaspur, dated 01.07.2021 के अनुपालन में तथा माननीय उच्च न्यायालय छत्तीसगढ़ की अनुशंसा पर, नीचे दी गई अनुसूची के कॉलम (2) में विनिर्दिष्ट निम्नतर न्यायिक सेवा के निम्नलिखित सदस्यों की सेवा को, उच्च न्यायालय छत्तीसगढ़ से प्रत्याहृत करती है तथा उनको विधि और विधायी कार्य विभाग, छत्तीसगढ़ शासन के अध्यक्षीन रखती है और उनको अनुसूची के कॉलम (3) में यथा उल्लिखित सचिव, जिला विधिक सेवा प्राधिकरण के रूप में, उनके कार्यभार ग्रहण करने की तिथि से नियुक्त करती है, अर्थात् :-

स.क्र.	वर्तमान पदस्थापना के स्थान सहित न्यायिक अधिकारी का नाम	पदस्थापना
(1)	(2)	(3)
1.	श्री गितेश कुमार कौशिक, द्वितीय व्यवहार न्यायाधीश वर्ग-1, कोरबा	सचिव, जिला विधिक सेवा प्राधिकरण, जांजगीर-चाम्पा
2.	श्री डायमंड कुमार गिलहरे, चतुर्थ व्यवहार न्यायाधीश वर्ग-1, दुर्ग	सचिव, जिला विधिक सेवा प्राधिकरण, कांकेर
3.	डॉ. सुमीत कुमार सोनी, सप्तम व्यवहार न्यायाधीश वर्ग-1, रायपुर	सचिव, जिला विधिक सेवा प्राधिकरण, बिलासपुर
4.	कु. रेशमा बैरागी, द्वितीय व्यवहार न्यायाधीश वर्ग-1, बैकुण्ठपुर	सचिव, जिला विधिक सेवा प्राधिकरण, बलरामपुर मुख्यालय रामानुजगंज
5.	कु० मयूरा गुप्ता, पंचम व्यवहार न्यायाधीश वर्ग-2, दुर्ग	सचिव, जिला विधिक सेवा प्राधिकरण, बलौदाबाजार
6.	कु० सुमन ध्रुव, व्यवहार न्यायाधीश वर्ग-2, छुईखदान	सचिव, जिला विधिक सेवा प्राधिकरण, बालोद

7	श्री देवाशीष ठाकुर, व्यवहार न्यायाधीश वर्ग-2, बचेली	सचिव, जिला विधिक सेवा प्राधिकरण, राजनांदगांव
8	श्रीमती सविता सिंह, द्वितीय व्यवहार न्यायाधीश वर्ग-2, बालोद	सचिव, जिला विधिक सेवा प्राधिकरण, दुर्ग
9	श्री प्रवीण मिश्रा, सचिव, जिला विधिक सेवा प्राधिकरण, राजनांदगांव	सचिव, जिला विधिक सेवा प्राधिकरण, रायपुर
10	कु० जसविन्दर कौर अजमानी, द्वितीय व्यवहार न्यायाधीश वर्ग-2, खरसिया	सचिव, जिला विधिक सेवा प्राधिकरण, बेमेतरा
11	कु० शीतल निकुंज, सचिव, जिला विधिक सेवा प्राधिकरण, बालोद	सचिव, जिला विधिक सेवा प्राधिकरण, कोरबा
12	कु० प्रेरणा अहिरे, दशम व्यवहार न्यायाधीश वर्ग-2, दुर्ग	सचिव, जिला विधिक सेवा प्राधिकरण, सूरजपुर

छ.ग. के राज्यपाल के नाम से तथा आदेशानुसार,



(राम कुमार तिवारी)

प्रमुख सचिव,

छ.ग.शासन, विधि एवं विधायी कार्य विभाग

6558

Endt. No. /1828/XXI-B/C.G./2021

Raipur, dated. 02/07/2021.

Copy forwarded to:-

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 490/I-8-6/2001 (Pt.IV)/II-2-101/2001(Pt.II)/Confdl./2021 Bilaspur, dated 01.07.2021
2. Accountant General, Chhattisgarh, Raipur,
3. District and Sessions Judge, Raigarh / kawardha /Kondagaon/ Mungeli / Jagdalpur,
4. Member Secretary, C.G. State Legal Services Authority, Bilaspur.
5. Shri Gitesh Kumar Kaushik, I Civil Judge Class-I, Korba.
6. Shri Diamond Kumar Gilhare, IV Civil Judge Class-I, Durg.
7. Dr. Sumit Kumar Soni, VII Civil Judge Class-I, Raipur.
8. Ku. Reshma Bairagi, II Civil Judge Class-I Baikunthpur.
9. Ku. Mayura Gupta, V Civil Judge Class-II Durg.



10. Ku. Suman Dhruv, Civil Judge Class-II Chhuikhadan.
11. Shri Devashish Thakur, Civil Judge Class-II Bachel.
12. Smt. Savita Singh Thakur, II Civil Judge Class-II Balod.
13. Shri. Praveen Mishra, Secretary, District Legal Services Authority, Rajnandgoan
14. Ku. Jasvinder Kaur Ajmani, II Civil Judge Class-II Kharsiya
15. Ku. Sheetal Nikunj, Secretary, District Legal Services Authority, Balod
16. Ku. Prerna Ahire, X Civil Judge Class-II Durg
17. Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister,
18. Private Secretary to Principal Secretary, Law for perusal of Principal Secretary, Law,
19. Establishment Section/Account Section, Law and Legislative Affairs Department, Mantralaya, Raipur,
20. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, C.G. for publication in the forthcoming, for information and necessary action.



02.7.21

**(Maneesh Kumar Thakur)**  
Additional Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department

**Government of Chhattisgarh**  
**Law & Legislative Affairs Department, Mantralaya**  
**Mahanadi Bhawan, Nava Raipur, Atal Nagar, 492002**

Phone No. 0771-2510346

Email No, lawdept.cg@gov.in

**ORDER**

**Raipur, dated 02 /07/2021**

No. 6559 /1828/XXI-B/C.G./2021. In compliance of Hon'ble High Court of Chhattisgarh Memo No. 490/I-8-6/2001 (Pt.IV)/II-2-101/2001(Pt.II)/Confdl./2021 Bilaspur, dated 01.07.2021 and on recommendation of the Hon'ble High Court of Chhattisgarh, the State Government, hereby, withdraws the services of Shri Ishan Vyas, IX Civil Judge, Class-II, Raipur, from Chhattisgarh High Court, Bilaspur and handover the services to Law and Legislative Affairs Department, for his appointment on deputation and appoints him as Deputy Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Stationed at New Delhi from the date he assumes charge of his office .

कमांक 6559 /1678/21-ब/छ.ग./21- राज्य शासन, एतद्द्वारा, माननीय छत्तीसगढ़ उच्च न्यायालय के ज्ञापन कमांक 490/I-8-6/2001 (Pt.IV)/II-2-101/2001(Pt.II)/Confdl./2021 Bilaspur, dated 01.07.2021 के अनुपालन में तथा माननीय उच्च न्यायालय छत्तीसगढ़ की अनुशंसा पर, श्री ईशान व्यास, नवम व्यवहार न्यायाधीश वर्ग-2, रायपुर की सेवाएं, छत्तीसगढ़ उच्च न्यायालय बिलासपुर से प्रत्याहृत करता है, और प्रतिनियुक्ति पर नियुक्ति हेतु, उनको विधि और विधायी कार्य विभाग को सौंपता हैं, तथा उनको उप सचिव, छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग, मुख्यालय, नई दिल्ली के पद पर, उनके द्वारा कार्यभार ग्रहण करने के दिनांक से नियुक्त करता है।

छ.ग. के राज्यपाल के नाम से तथा आदेशानुसार,



(राम कुमार तिवारी)

प्रमुख सचिव,

छ.ग.शासन, विधि एवं विधायी कार्य विभाग

कमश: पेज.....2


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Endt. No. /1828/XXI-B/C.G./2021

Raipur, dated. 02/07/2021.

Copy forwarded to:-

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 490/I-8-6/2001 (Pt.IV)/II-2-101/2001(Pt.II)/Confdl./2021 Bilaspur, dated 01.07.2021
2. Accountant General, Chhattisgarh, Raipur,
3. District and Sessions Judge, Raipur
4. Member Secretary, C.G. State Legal Services Authority, Bilaspur.
5. Shri Ishan Viyas, IX Civil Judge, Class-II, Raipur
6. Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister,
7. Private Secretary to Principal Secretary, Law for perusal of Principal Secretary, Law,
8. Establishment Section/Account Section, Law and Legislative Affairs Department, Mantralaya, Raipur,
9. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, C.G. for publication in the forthcoming, for information and necessary action.

 02.7.21

(Maneesh Kumar Thakur)  
Additional Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department